

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 79 of 2014

Dated : 7th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Raj West Power Ltd. Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Ms. Poorva Sahegal

Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Bandari for R.2, 3 & 4

ORDER

Admit. Issue notice. Mr. Bandari takes notice on behalf of Respondent Nos. 2, 3 & 4. Notice be issued to the other Respondents returnable on 05.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **05.05.2014.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**